NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 19.12.2019 NOTICE

Take notice that the following matters Adjourned on 13.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of	Next date of
			Hearing	Hearing
1.	Transfer Original	Suneja Tower- II Flat	13.12.2019	28.01.2020
	Petition (AT)	Owners Welfare		
	(MRTP) No. 01 of	Association		
	2017	Vs.		
	(Old RTPE No.	Suneja Tower Pvt. Ltd &Ors.		
	89/2001)			
2.	Transfer Original	Macedon Indo Austrian Ventures	13.12.2019	16.01.2020
	Petition (AT)	Pvt. Ltd.		
	(MRTP) No. 02 of	Vs.		
	2017	New Standard Engineering Co.		
	(Old Compensation	Ltd.		
	Application No. 51 of			
	2000)			
3.	Competition App.	Eveready Industries India Ltd.	13.12.2019	27.01.2020
	(AT) No. 22 of 2018	(Eveready)		
		Vs.		
		Competition Commission of		
		India &Ors.		
		With		
4.	Competition App.	Shri Indranil Roy Chowdhury	13.12.2019	27.01.2020
	(AT) No. 28 of 2018	Vs.		
		Competition Commission of		
		India &Ors.		
		With		
5.	Competition App.	Shri Partha Biswas	13.12.2019	27.01.2020
	(AT) No. 29 of 2018	Vs.		
		Competition Commission of		
		India &Ors.		
		With		
6.	Competition App.	Shri Kunal Gupta	13.12.2019	27.01.2020
	(AT) No. 30 of 2018	Vs.		
		Competition Commission of		
		India &Ors.		
		With		
7.	Competition App.	Shri AmritanshuKhaitan	13.12.2019	27.01.2020
	(AT) No. 31 of 2018	Vs.		
		Competition Commission of		
		India &Ors.		
		With		
8.	Competition App.	Shri SuvamoySaha	13.12.2019	27.01.2020
	(AT) No. 32 of 2018	Vs.		27.02.2020
	(-11)1.0.02 01 2010	Competition Commission of		
		India &Ors.		

		With		
9.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	13.12.2019	27.01.2020
10.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. With	13.12.2019	27.01.2020
11.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India With	13.12.2019	27.01.2020
12.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India With	13.12.2019	27.01.2020
13.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors. Vs. Competition Commission of India	13.12.2019	27.01.2020
14.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. With	13.12.2019	30.01.2020
15.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	13.12.2019	30.01.2020
16.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	13.12.2019	28.01.2020

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